

Government of India
Ministry of Finance
Department of Economic Affairs
LOK SABHA
UNSTARRED QUESTION NO.1273
TO BE ANSWERED ON FRIDAY 22nd DECEMBER, 2017
“STATES’ BORROWINGS FROM NSSF”

No.1273

SHRI BAIJAYANT JAY PANDA

Will the Minister of FINANCE be please to state:-

- (a) whether the Union Government has accepted the recommendations of the Fourteenth Finance Commission and relieved the States of the high cost borrowings from the National Small Savings Fund (NSSF); and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI P. RADHAKRISHNAN)

- (a) & (b) Yes Sir. The Union Government has accepted the recommendations of the Fourteenth Finance Commission and all States and Union Territories except Arunachal Pradesh, Delhi, Madhya Pradesh and Kerala have been excluded from further investments from National Small Savings Fund (NSSF) w.e.f. 01.04.2016. The aforesaid four States wanted to participate in the operation of NSSF as per their own volition.
